

Annexure B**List for kind of businesses and geographical areas****(1) Please select the area of specialization for auditing (as per point (7) of the Form A):**

S. No	Kinds of Businesses	Do you have qualified auditors available for this area? (If yes, attach relevant inspection/auditing record details for past two years as in point 11 of Form A)
1.	Food Processing	
i.	01 - Dairy products and analogues, excluding products of food category 2.0	
iii.	08 - Meat and meat products including poultry	
iv.	10 - Eggs and egg products	
v.	09 - Fish and fish products, including molluscs, crustaceans, and echinoderms	
vi.	13 - Foodstuffs intended for particular nutritional uses (Nutraceutical)	
vii.	16- Prepared food (Ready-to-eat /Cook food)	
viii.	18.1 - Indian Sweets	
ix.	99.5 -Fortified rice kernel	
x.	14.1 -Packaged drinking water or mineral water	
xi.	Other Sectors (e.g. Fats and oils, and fat emulsions, Edible ices, including sherbet and sorbet, Fruits and vegetables, seaweeds, and nuts and seeds, Confectionery, Cereals and cereal products, Bakery, Sweeteners, including honey, Salts, spices, soups, sauces, salads and protein products, Beverages, excluding dairy products, Ready-to-eat savorys, food additives, functional ingredients, namkeen, Hemp Seeds and Seed Products (Please Specify)	
xii.	Slaughter Houses(Meat & Poultry)	
2.	Food Storage/Warehouse/Cold Storage	
3.	Food Transportation	
4.	Food Retail and Distribution/Supplier	
5.	Food Catering (Catering, Hotels &	

	Restaurants, Dhabas, Rail, Air & Port Catering, Canteens, or any other food vending establishment)	
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(2) Please specify the States/UTs where you can operate:

Signature of authorized signatory with stamp